

(D)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A./O.A./ T.A./ 426 1989

Union of India & ors Applicant (s).

B R Kyada Adv. for the
 Petitioner (s).

Versus

Chandrapal Sharma Respondent (s).

B B Gogia Adv. for the
 Respondent (s).

SR. NO.	DATE.	ORDERS.
		Stay of operation of Award. (Copy & Servd)
02/11		RPAD recd from resp.
5/12/89		Mr. B R Kyada not present. Mr. B B Gogia has filed sick note. Adjourned. The case be posted for admission.
		PSM SPK
		Chh 6/12
18/1		Common letter issued in case no 041422/89 Letter dt- 18/1/90.
		PSM SPK
		18/1
		RPAD Recd from resp Rept in OA/440/89 (28/6/2)
2/3/90		Parties absent. no documents produced Adjourned on same stage to 6/1/90.
6/1		Parties absent. no documents produced. Adjourned on same stage to 18/1/90. 7/1/90
		Ch
		19/4/90

SR NO.	DATE.	ORDERS.
	1990	801. 1990. 1. A. 20. 8. 29
19/6		<p>Today case is on Board before Registrar, no documents produced. Money 2 adownments given earlier. It is a fit case to close the fight to file R.P.Y. Submitted for orders before Hon'ble members.</p> <p style="text-align: right;">Cf</p>
22/09/92	F.I.H.	<p><i>AB 5.92 AB 8.89 F.I.H.</i></p> <p><i>ST 128</i></p> <p>Date informed to both advocates clerks.</p> <p style="text-align: right;">RSC 08/09/92</p>

GAC/

OA /U 26/91

(2)

Date	Office Report	ORDER
22-09-1992		<p>Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidaytullah of India.</p> <p>Call on 3/11/1992.</p> <p><i>A. C. Bhatt</i> <i>u</i> (A.C. Bhatt) (N.V. Krishnan) Member (J) Vice Chairman</p> <p>*AS.</p>

DATE	OFFICE REPORT	ORDER
18.10.93		<p>This matter is disposed of by common judgment in O.A. 422/89 & Ors.</p> <p><i>MR Kolhatkar</i> (M.R.Kolhatkar) Member (A)</p> <p><i>RB</i> (R.C.Bhatt) Member (J)</p> <p>vtc.</p>